

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2019.**

**NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. R. Vishnu Kumar, Advocate for the RP

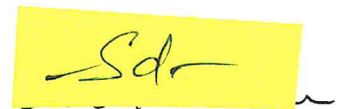
ORDER

Application under Section 33(2) of the Insolvency and Bankruptcy Code, 2016 has been filed. Ld. counsel appearing for the RP prays for an adjournment to satisfy this Bench in respect of various steps taken.

To come up on 5th November, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**